

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 198 of 2013**

**Dated : 5<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**K.K.K. Hydro Power Ltd. ... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory Commission & Ors. ..Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Ms. Shikha Ohri for R-1  
Mr. Ruth Elwin for R-1

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter for further hearing on **13.12.2013**.

**COURT MASTER**